Annexure-2

Name of the corporate debtor: Milan Textile Enterprise Private Limited Date of commencement of CIRP: 21/03/2022 List of creditors as on: 12.05.2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Name of	Details of claim received		Details of claim admitted						Amount	Amount of	Amount of	Amount of claim	Remarks, if any
creditor								of	any mutual	claim not	under verification		
	Date of	Amount claimed	Amount	of	Nature	Amount	Whethe	% of	contingen	dues, that	admitted		
	receipt		claim		of	covered by	r	voting	t claim	may be set-			
			admitted		claim	guarantee	related	share in		off			
							party?	CoC					
NII													
IVIL													
	creditor	creditor	creditor Date of Amount claimed	creditor Date of Amount claimed Amount claim receipt Amount claime	creditor Date of Amount claimed Amount of claim	creditor Date of Amount claimed Amount of Nature receipt claim of	reditor Date of receipt Amount claimed Amount of Nature claim of covered by admitted claim guarantee	creditor Date of Amount claimed Amount of Nature Amount Whethe receipt claim of covered by r	reditor Date of receipt Amount claimed receipt admitted claim admitted claim admitted claim claime party? Amount of Nature Amount Whethe of covered by r voting guarantee party? CoC	reditor Date of receipt Amount claimed claim admitted Amount of claim of covered by related guarantee related party? Of contingen covered by related share in party? Of contingen covered by related share in party? Of contingen covered by related share in party?	reditor Date of receipt	reditor Date of receipt Amount claimed receipt Amount claimed admitted Amount of claim admitted Coc Coc Of any mutual claim not dountingen voting te claim may be set-off May be set-off Coc Of any mutual claim not dountingen voting te claim may be set-off Coc Of any mutual claim not dountingen voting te claim may be set-off Coc Of any mutual claim not dountingen voting te claim may be set-off May be set-off Coc Of any mutual claim not dountingen voting te claim may be set-off Coc Of any mutual claim not dountingen voting te claim may be set-off Coc Of any mutual claim not dountingen voting te claim may be set-off May be set-off Coc Of any mutual claim not dountingen voting te claim may be set-off May be set-off Of any mutual claim not dountingen voting te claim may be set-off May be set-off Of any mutual claim not dountingen voting te claim may be set-off May be set-off Of any mutual claim not dountingen voting the contingen voting to claim may be set-off May be set-off Of any mutual claim not dountingen voting the contingen voting to contingen voting the contingen votingen votinge	reditor Date of receipt Amount claimed receipt admitted Amount of claim admitted Coc Of any mutual claim not contingen and receipt to contingen admitted may be set-off Coc Of any mutual claim not damitted may be set-off Mathematical claim not admitted may be set-off Coc Of any mutual claim not damitted may be set-off Mathematical claim not admitted may be set-off Coc Of any mutual claim not damitted may be set-off Mathematical claim not admitted may be set-off Coc Of any mutual claim not admitted may be set-off Mathematical claim not admitted may be set-off Off Off Off Off Off Off Off